

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 1961
TO BE ANSWERED ON 28.11.2016
FUNDS FOR TRIBAL EDUCATION

1961. SHRI Y. V. SUBBA REDDY:
SHRI B. V. NAIK:
SMT. P.K. SREEMATHI TEACHER:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) The details of the budgetary allocation made, released and utilized for education, scholarships and construction of residential schools and hostels for the Scheduled Tribes (STs) during each of the last three years and the current year, State / UT and Scheme-wise;
- (b) The number of beneficiaries therefrom during the said period, Scheme-wise and State / UT-wise; and
- (c) The steps being taken by the Government to ensure timely release of funds under various schemes / programmes being implemented for the Scheduled Tribes in the country including Pre and post matric scholarship schemes?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): The details of the budgetary allocation made, released and utilized for education, scholarships and construction of residential schools and hostels for the Scheduled Tribes (STs) during the last three year and current year and the number of beneficiaries during the said period Scheme-wise and State / UT-wise is placed at **Annexure I**.

(c): Steps taken by the Government to ensure timely release of funds are as follows:

(i) All Scheme Guidelines are placed on the Ministry's website which enables conformity of States' proposals with these.

(ii) In respect of funds under Special Central Assistance (SCA) to Tribal Sub plan (TSP) and Grants under Article 275(1) of the Constitution, proposals from States are examined/ approved by a Project Appraisal Committee (PAC), comprising Secretary (Tribal Affairs) as Chairman with representatives of NITI Aayog, Financial Advisor and representatives of the concerned State(s) / some Central Ministries as members / invitees. The PAC provides a forum for discussion for addressing any issues in the State proposal, as well as transparency wherein the States know immediately about the need for providing additional information to facilitate appraisal and approval of proposals. This prevents potential delays in funds release.

(iii) From 2016-17 onwards, scholarships are being disbursed directly into beneficiary's bank account through Direct Benefit Transfer (DBT) and National Scholarship Portal.

(iv) As per extant instructions of Ministry of Finance, not more than one-third (33%) of the Budget Estimates may be spent in the last quarter of the financial year. Besides, there is the stipulation that during the month of March the expenditure should be limited to 15% of the Budget Estimate. The restriction of 33% and 15% expenditure ceiling is both scheme-wise as well as for the Demands for Grant as a whole, subject to RE ceiling. These stipulations regarding expenditure also ensure timely release of funds.

(v) A Monthly Expenditure Plan (MEP) is also prepared for enabling timely releases / balanced pace of expenditure.

(vi) Periodic meetings are held in the Ministry to monitor expenditure progress in accordance with Budget estimate / Revised Estimate scheme-wise and for the Ministry as a whole

(vii) Proposals are called for in advance for consideration by PAC.

(viii) All Sanction orders (for releases) contain instructions for timely submission of Utilization Certificates and progress reports. This facilitates timely release of subsequent installments.

(ix) Certain organizations have been categorized as Established Voluntary Agencies (EVAs), whereby there is certain relaxation for release of annual grants.

(x) From October, 2015, release advice for State Governments are sent electronically (with digital signature) to RBI, which ensures prompt credit to State Governments.

ANNEXURE I

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.1961 for answer on 28.11.2016 by Shri Y. V. Subba Reddy, Shri B. V. Naik, Smt. P.K. Sreemathi Teacher, regarding "Funds for Tribal Education"

**Budget Allocation for last three years and current year (BE)
under the scheme of Education**

(₹ in crore)

Sl. No.	Name of the Scheme	2013-14		2014-15		2015-16		2016-17						
		BE	RE	BE	RE	BE	RE	BE	RE					
1	Post Matric Scholarship for STs	748.50	748.50	1036.84	1058.59	1136.84	1210.14	1449.22	-					
2	Upgradation of Merit	1.50	1.50											
3	Pre- Matric Scholarship for ST students in Classes IX & X	212.19	211.52											
4	Hostels for ST Girls and Boys	125.00	125.00											
5	Establishment of Ashram Schools for STs in TSP Area	75.00	72.17											
6	Vocational Training in Tribal Areas	6.00	7.62											
7	Top Class Education for STs	13.00	9.50							50.00	48.81	50.00	-	
8	National Fellowship (RGNF)	90.00	10.00							50.00	0.00			
9.	National Overseas Scholarship for ST students	1.00	0.98							1.00	0.00	1.00	0.72	1.00

Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of “Hostels for ST Girls and Boys” during the last three years and current financial year 2016-17.

(Rs. in lakh)

Sl. No.	Name of the State/ UT/University	2013-14		2014-15		2015-16	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1.	Arunachal Pradesh	846.73	UC awaited	0	0	400	UC awaited
2.	Chhattisgarh	0	0	0	0	1221.74	UC awaited
3.	Gujarat	939.33	939.33	0	0	0	0
4.	Himachal Pradesh	0	0	380.47	UC awaited	0	0
5.	Kerala	553.45	553.45	1349.63	UC awaited	0	0
6.	Madhya Pradesh	0	0	1305	UC awaited	0	0
7.	Mizoram	2289.43	UC awaited	0	0	0	0
8.	Maharashtra	0	0	1031	UC awaited	0	0
9.	Nagaland	810.95	810.95	0	0	1798.45	UC awaited
10.	Rajasthan	2646.87	478.59	0	0	3393.97	UC awaited
11.	Sikkim	0	0	460.29	UC awaited	0	0
12.	Tamil Nadu	112.73	UC awaited	0	0	0	0
13.	Tripura	1906.01	1906.01	1797.62	1797.62	0	0
14.	Banaras Hindu University (BHU), Varanasi	0	0	304.99	UC awaited	0	0
15.	Mizoram University	0	0	195.01	UC awaited	52.72	UC awaited
16.	National Law School of India University, Bangalore	0	0	0	0	61.94	UC awaited
	Total	10105.5	2782.32	6824.01	1797.62	6928.82	UC awaited

Note: no funds have been released during the year 2016-17 till date.

UC: Utilization Certificate

Funds released to States / UT Administrations and utilization thereof under the scheme of “Establishment of Ashram Schools in Tribal Sub-Plan” during the last three years and current financial year 2016-17.							
(Rs. in lakhs)							
S. No.	State/UT	2013-14		2014-15		2015-16	
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized
1.	Andhra Pradesh	371.87	UC awaited	0	0	0	0
2.	Assam	749.6	UC awaited	0	0	0	0
3.	Goa	0	0	0	0	300	UC awaited
4.	Gujarat	0	0	1144.48	UC awaited	0	0
5.	Madhya Pradesh	0	0	1425	UC awaited	0	0
6.	Maharashtra	2474.63	UC awaited	1000	UC awaited	0	0
7.	Odisha	2091.1	749.04	0	0	0	0
8.	Sikkim	575.28	UC awaited	0	0	0	0
9.	Tripura	954.52	954.52	954.52	UC awaited	0	0
	Total	7217	1703.56	4524	0	300	UC awaited

Note: no funds have been released during the year 2016-17 till date.

UC: Utilization Certificate

STATE-WISE BENEFICIARIES UNDER THE SCHEME OF “HOSTELS FOR ST GIRLS AND BOYS” FROM 2013-14 TO 2016-17							
S.No	State/UT/University	2013-14		2014-15		2015-16	
		No. of Hostels	No. of Bene./Seats	No. of Hostels	No. of Bene./Seats	No. of Hostels	No. of Bene./Seats
1.	Arunachal Pradesh	0	0	0	0	4	340
2.	Chhattisgarh	0	0	0	0	13	1300
3.	Kerala	4	280	6	600	0	0
4.	Mizoram	8	440	0	0	0	0
5.	Nagaland	5	500	0	0	17	9500
6.	Orissa	0	0	0	0	47	1600
7.	Rajasthan	17	850	0	0	0	0
8.	Tripura	10	750	0	0	0	0
	Total	44	2820	6	600	81	12740

Note: no funds have been released during the year 2016-17 till date (no beneficiaries).

**STATE-WISE NUMBER OF ASHRAM SCHOOLS SANCTIONED UNDER THE SCHEME OF
“ESTABLISHMENT OF ASHRAM SCHOOLS IN TRIBAL SUB PLAN AREAS” FROM 2013-14 TO 2016-17**

SL. NO.	STATE/UT	2013-14		2014-15		2015-16	
		No. of Schools	No. of Bene./Seats	No. of Schools	No. of Bene./Seats	No. of Schools	No. of Bene./Seats
1.	Assam	1	640	0	0	0	0
2.	Maharashtra	8	3700	0	0	0	0
3.	Odisha	15	4500	0	0	0	0
4.	Sikkim	1	420	0	0	0	0
5.	Tripura	5	1000	0	0	0	0
	Total	30	10260	0	0	0	0

Note: no funds have been released during the year 2016-17 till date (no beneficiaries).

Recurring Grants released during last three years and current year for Eklavaya Model Residential Schools (EMRSs) along with number of beneficiaries under article 275 (1) of the Constitution

<i>Rs. in Lakh</i>									
S.N.	States	2013-14		2014-15		2015-16		2016-17 (as on 23.11.2016)	
		Releases	No. of Bene.	Releases	No. of Bene.	Releases	No. of Bene.	Releases	No. of Bene.
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	0.00	1500	1260.00	1500	680.00	1620	680.40	1966
2.	Arunachal Pradesh	47.40	114	50.40	120	120.80	120	50.40	158
3.	Chhattisgarh	1494.11	3234	4126.24	3500	1725.57	3735	1756.02	4180
4.	Gujarat	2083.20	4960	2503.62	5961	3168.90	7545	3802.26	9053
5.	Himachal Pradesh	78.12	0	95.00	220	88.20	210	88.20	210
6.	Jammu & Kashmir	0.00	0	0.00	0	200.00	0	0.00	0
7.	Jharkhand	498.54	1187	504.00	1200	504.00	1200	806.40	1920
8.	Karnataka	400.00	1620	680.40	1620	1000.00	2380	999.60	2380
9.	Kerala	80.00	805	388.50	925	350.00	833	221.76	528
10.	Madhya Pradesh	2562.84	6102	3290.80	7833	3008.88	6872	3370.92	8026
11.	Maharashtra	805.60	1600	916.96	3600	1083.60	1810	1512.00	3600
12.	Manipur	0.00	0	0.00	0	75.00	300	239.40	450
13.	Mizoram	84.00	200	100.00	200	345.45	320	168.00	400
14.	Nagaland	150.00	550	200.34	477	200.34	439	183.96	438
15.	Odisha	2300.76	4980	2683.29	5200	2142.00	4555	2242.80	5340
16.	Rajasthan	1230.60	2930	1381.80	3290	1381.80	2274	1633.80	3890
17.	Sikkim	284.00	700	320.30	502	300.00	349	300.30	715
18.	Tamil Nadu	705.60	420	264.00	840	352.80	840	378.00	900
19.	Telangana	0.00	0	2520.00	0	1272.00	4533	1344.00	4533
20.	Tripura	682.92	1500	655.20	1560	0.00	1595	730.80	1740
21.	Uttar Pradesh	0.00	460	195.44	465	208.70	450	189.00	450
22.	Uttarakhand	75.60	240	126.00	300	151.20	404	0.00	300
23.	West Bengal	870.24	2072	1049.16	2490	1049.16	2307	1049.16	2498
Total		14433.53	35174	23311.45	41803	19408.40	44691	21747.18	53675

Non-Recurring Grants released during last three years and current year for Eklavaya Model Residential Schools, under article 275 (1) of the Constitution

<i>Rs. in Lakh</i>					
S.N.	States	2013-14	2014-15	2015-16	2016-17 (as on 23.11.2016)
1.	Andhra Pradesh	0.00	3500.00	4000.00	0
2.	Arunachal Pradesh	146.00	20.00	1600.00	200
3.	Assam	0.00	0.00	1200.00	0
4.	Bihar	0.00	500.00	800.00	0
5.	Chhattisgarh	2100.00	0.00	0.00	6303.51
6.	Goa	0.00	0.00	400.00	0
7.	Gujarat	1100.00	440.00	1200.00	750
8.	Jammu & Kashmir	300.00	0.00	0.00	1955.19
9.	Jharkhand	725.00	3600.00	1675.00	3686.21
10.	Karnataka	1000.00	2750.00	1600.00	0
11.	Kerala	120.00	0.00	0.00	0
12.	Madhya Pradesh	2183.20	2120.00	5000.00	2400
13.	Maharashtra	4400.00	3200.00	3300.00	3100
14.	Manipur	0.00	0.00	125.00	1380
15.	Mizoram	0.00	600.00	2300.00	0
16.	Naga land	0.00	0.00	1600.00	400
17.	Odisha	0.00	0.00	4337.00	2700
18.	Rajasthan	1199.80	70.00	300.00	600
19.	Sikkim	0.00	50.00	900.00	0
20.	Tamil Nadu	0.00	0.00	0.00	420
21.	Telangana	0.00	500.00	2300.00	0
22.	Tripura	0.00	0.00	0.00	435
23.	Uttar Pradesh	0.00	546.71	455.99	500
24.	Uttarakhand	168.66	116.40	47.67	0
Total		13442.66	18013.11	33140.66	24829.91

State-wise funds released during the last three years for construction of Hostel and number of seats created under article 275 (1) of the Constitution

(Rs. in Lakh)

S No.	State	2013-14		2014-15		2015-16	
		Releases	No. of Seats	Releases	No. of Seats	Releases	No. of Seats
1	Arunachal Pradesh	0.00	0	800.00	480	250.00	1000
2	Bihar	0.00	0	0.00	1500	0	0
3	Chhattisgarh	133.77	200	2645.67	6500	5144.00	26500
4	Jammu & Kashamir	101.00	150	0.00	0	1700.00	0
5	Jharkhand	322.00	600	2000.00	500	6142.00	1600
6	Kerala	0.00	0	250.00	0	500.00	300
7	Madhya Pradesh	0.00	0	4000.00	0	0.00	0
8	Maharashtra	0.00	0	1600.00	0	246.00	0
9	Meghalaya	0.00	0	190.00	0	350.00	400
10	Mizoram	0.00	0	574.70	0	0	0
11	Nagaland	0.00	0	300.00	0	250.00	1000
12	Rajasthan	450.00	400	3132.00	950	600.00	300
13	Sikkim	0.00	0	261.25	0	0.00	0
14	Telangana	0.00	0	126.00	0	0	0
15	Uttar Pradesh	0.00	0	222.94	240	0	0
16	Uttrakhand	0.00	0	75.00	210	200.00	210
17	West Bengal	0.00	0	1607.50	300	1000.00	750
Total		1006.77	1350	17785.06	9180	16382.00	32060

Note: (i) Funds release for hostels includes the committed liability of previous years, extension/up-gradation of existing hostels and for new hostels.(ii) Till date no grants are released for building of hostels during the current financial year 2016-17.

Fund Released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of Post Matric Scholarship for ST students during 2013-14 to 2016-17

(₹ in lakh)

Sl. No.	STATE/UT	2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
		Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.	Releases	Utilized	Bene.*
1	Andhra Pradesh	4895.16	4870.00	229360	5070.01	5070.01	82091	1986.82	1986.82	49239	0.00	0.00	0
2	Arunachal Pradesh	1366.85	1366.85	630	2.29	2.29	630	1137.61	1137.61	0	1136.32	0.00	0
3	Assam	4756.81	4755.49	102800	1114.00	1114.00	102800	6748.28	6748.28	116693	0.00	0.00	0
4	Bihar	23.00	20.60	6463	23.00	23.00	6463	0.00	0.00	0	0.00	0.00	0
5	Chhattisgarh	1341.48	1341.48	106231	4066.75	4066.75	139447	4764.83	1007.59	148660	1300.00	0.00	0
6	Goa	2.00	2.00	1332	2.00	2.00	1332	356.00	356.00	4270	574.00	0.00	0
7	Gujarat	7138.58	7138.05	218570	3929.23	3929.23	218570	5520.40	5520.40	163989	14578.27	0.00	0
8	Himachal Pradesh	282.83	282.83	5189	237.00	237.00	5189	1350.00	1350.00	8079	250.00	0.00	0
9	Jammu & Kashmir	177.00	177.00	18700	2494.17	2494.17	21000	2494.17	2494.17	21000	1428.84	0.00	0
10	Jharkhand	2043.23	2043.23	72878	4927.23	4927.23	81768	0.00	0.00	0	6600.00	0.00	0
11	Karnataka	3340.76	3340.76	132376	3691.00	3691.00	134988	5839.00	5839.00	140891	4400.00	0.00	0
12	Kerala	625.53	625.53	12705	647.00	647.00	13225	0.00	0.00	0	3122.00	0.00	0
13	Madhya Pradesh	5276.71	5276.71	192437	2385.00	2385.00	188145	3065.00	3065.00	197176	8118.00	0.00	0
14	Maharashtra	11996.04	11996.04	178146	7451.83	7451.83	175000	5209.83	5209.83	175000	14499.28	0.00	0
15	Manipur	6111.01	6111.01	53965	3615.48	3615.48	57828	3588.00	3588.00	66928	1574.15	0.00	0
16	Meghalaya	3438.00	3438.00	79011	438.00	438.00	79011	3274.61	3274.61	74608	2000.00	0.00	0
17	Mizoram	5393.89	5127.51	56873	4501.15	4423.18	62410	4927.91	4927.91	57330	0.00	0.00	0
18	Nagaland	2626.19	2626.19	39867	2329.59	2329.59	40133	2646.34	2646.34	45140	0.00	0.00	0
19	Odisha	3459.87	3459.87	89115	4512.00	4512.00	130960	4050.00	4050.00	165100	8216.64	0.00	0
20	Rajasthan	2216.02	2216.02	288020	6440.00	6440.00	246249	10890.43	10890.43	275669	6500.00	0.00	0
21	Sikkim	845.49	845.49	2643	414.00	414.00	2705	400.00	400.00	3053	594.16	0.00	0
22	Tamil Nadu	1436.02	1436.02	11092	44.00	44.00	11092	2266.86	2266.86	20060	1594.00	0.00	0
23	Telangana	0.00	0.00	0	12329.88	12329.88	171329	9650.00	9650.00	171329	4265.00	0.00	0
24	Tripura	1390.99	1178.81	24270	974.82	974.82	22261	1700.00	1361.04	28374	0.00	0.00	0
25	Uttar Pradesh	56.00	56.00	7500	56.00	56.00	7500	0.00	0.00	0	930.00	0.00	0
26	Uttarakhand	1086.50	1086.50	24812	164.00	164.00	25269	900.00	900.00	27796	3814.57	0.00	0
27	West Bengal	2277.63	2277.63	79230	237.00	237.00	79230	2948.46	2948.46	73357	0.00	0.00	0
28	A. & N. Islands	0.75	0.00	28	0.75	0.00	148	0.00	0.00	0	0.00	0.00	0
29	Daman & Diu	10.90	0.00	320	1.00	0.00	320	0.00	0.00	0	0.00	0.00	0
Total		73615.24	73095.62	2034563	72098.18	72018.46	2107093	85714.55	81618.35	2033741	85495.23	0.00	0

* During 2016-17, only arrears have been released and details of beneficiaries are not available

Fund Released to State Governments/UT Administrations, utilization, and beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during 2013-14 to 2016-17

(₹ in lakh)

Sl.No	Name of the State/UT	2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
		Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.	Releases	Utilised	Bene.*
1	Andhra Pradesh	0.00	0.00	0	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00	0.00
2	Arunachal Pradesh	218.44	0.00	29143	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
3	Assam	211.88	211.88	12255	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
4	Bihar	0.00	0.00	0	688.60	0.00	40700	375.00	0.00	0	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	0	3718.00	3125.00	228626	3607.00	3607.00	225705	399.15	0.00	0.00
6	Goa	14.00	0.00	1728	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
7	Gujarat	2835.28	2835.28	265168	3750.00	3750.00	200000	3745.76	3745.76	138465	0.00	0.00	0.00
8	Himachal Pradesh	45.73	37.59	2124	73.00	51.12	3996	96.12	0.00	5798	0.00	0.00	0.00
9	Jammu & Kashmir	0.00	0.00	0	0.00	0.00	0	700.00	0.00	37813	0.00	0.00	0.00
10	Jharkhand	0.00	0.00	0	1613.00	1376.05	93533	0.00	0.00	0	0.00	0.00	0.00
11	Karnataka	3320.05	3320.05	84680	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
12	Kerala	0.00	0.00	0	0.00	0.00	0	300.00	0.00	30010	488.25	0.00	0.00
13	Madhya Pradesh	0.00	0.00	0	0.00	0.00	0	4300.00	0.00	364167	0.00	0.00	0.00
14	Manipur	729.70	729.70	27112	496.05	496.05	40126	0.00	0.00	0	612.34	0.00	0.00
15	Meghalaya	296.76	160.10	10707	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
16	Mizoram	123.19	0.00	3283	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
17	Nagaland	0.00	0.00	0	0.00	0.00	0	851.47	0.00	42048	0.00	0.00	0.00
18	Odisha	5601.08	5601.08	221709	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	0.00	0.00
19	Rajasthan	4792.55	0.00	1267802	2383.34	0.00	187508	0.00	0.00	0	0.00	0.00	0.00
20	Sikkim	0.00	0.00	0	7.80	7.80	408	0.00	0.00	0	0.00	0.00	0.00
21	Tamil Nadu	0.00	0.00	0	0.00	0.00	0	600.00	600.00	15750	0.00	0.00	0.00
22	Telangana	0.00	0.00	0	745.52	745.52	105672	0.00	0.00	0	0.00	0.00	0.00
23	Tripura	674.33	674.33	65690	678.75	678.75	44598	1303.60	435.21	53516	0.00	0.00	0.00
24	Uttar Pradesh	0.00	0.00	12255	0.00	0.00	9869	0.00	0.00	10856	0.00	0.00	0.00
25	Uttarakhand	460.20	460.20	119856	19.82	0.00	0	107.00	107.00	0	0.00	0.00	0.00
26	West Bengal	2620.00	2107.92	0	0.00	0.00	0	0.00	0.00	0	0.00	0.00	0.00
Grand Total		21943.19	16138.14	2123512	20070.88	16127.29	1234149	22868.95	15377.97	1224973	4876.10	0.00	0.00

* During 2016-17, only arrears have been released and details of beneficiaries are not available

Funds Released to University Grants Commission under the scheme of National Fellowship Scheme for ST students (NFS) during 2013-14 to 2016-17											
(₹ in lakhs)											
2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
0.00	0.00	3335	0.00	0.00	3335	3138.76	3000.00	1408	2500.00	0.00	842

Funds Released to National Fellowship and Scholarship for Higher Education for ST students during 2013-14 to 2016-17							
(₹ in Lakhs)							
2013-14		2014-15		2015-16		2016-17 (as on 23.11.2016)	
Fund released	Beneficiaries	Fund released	Beneficiaries	Fund released	Beneficiaries	Fund released	Beneficiaries
950.00	521	1849.85	1850	1552.32	292	365.63	278

Funds released, utilized, and beneficiaries thereof under the scheme of National Overseas scholarship (NOS) during 2013-14 to 2016-17											
(₹ in lakhs)											
2013-14			2014-15			2015-16			2016-17 (As on 23.11.2016)		
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries
68.00	68.00	9.00	99.13	99.13	21.00	39.04	39.04	0.00	0.00	0.00	0.00